

Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7th May, 1997 and re-iterated on 8th July, 2008.

- A. Name of Judge: SAT PAUL GARG
- B. Name of Spouse: ANITA GARG
- C. Name(s) of Dependent Family Members and relationship:
- C.1 Dependant No. 1: Smt. Maya Devi- Mother

1. Real Estate (immovable property)

1.1 Real Estate (immovable property) of the Judge

S. No.	Description	Remarks
1	Flat in Co-operative Group Housing Society in East Delhi	From- House Building Allowance from Office Rs. 7.5 lacs (being repaid in instalments) Loan of Rs. 2 lacs from SBI, Tis Hazari
2	Plot No. 73, Housing Complex P-7, Builder's Area, Greater Noida	Allotted as member of Judges' Cultural and Welfare Organisation

1.2 Real Estate (immovable property) of the Judge's Spouse

S. No.	Description	Remarks
	NIL	

1.3 Real Estate (immovable property) of the Judge's dependent No. 1

S. No.	Description	Remarks
1	Share in ancestral residential house, Maur Mandi, Punjab	
2	Plot measuring 200 yards, Maur Mandi, Punjab	Purchased by late father in 1982-83

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S. No.	Description	Number	Remarks
	NIL		

2.1.2 Mutual Funds

S. No.	Description	Number	Remarks
	NIL		

2.1.3 Deposits and other Financial Investments

S. No.	Description	Number/Weight/Amount	Remarks
1	Savings Bank Account in SBI, Tis Hazari Courts	- Rs. 1,29,618/- - Rs. 4,05,828/- (MOD balance)	
2	PPF A/c	Rs. 7,08,791/-	- Principal and Interest since 1981
3	FDR- State Bank of Patiala, Model Basti Branch	Rs. 15 lacs	- Encashment of Earned Leave and receipt of Employee Insurance Amount on elevation.
4	FDR- SBI, Tis Hazari	Rs. 12 lacs	
5	L&T Infrastructure Bonds	Rs. 8,000/- and Rs. 20,000/-	
6	REC Infrastructure Bonds	Rs. 10,000/-	
7	FDR- State Bank of Patiala, Model Basti Branch	Rs. 6 lacs	
8	GPF	Rs. 27,68,523/-	- Principal and Interest since 1980 - Deposit of 60% amount received as arrears of salary.
9	NSS	Rs. 83,304/-	Principal Rs. 11,000/- and interest since 1992

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S. No.	Description	Number	Remarks
	NIL		

2.2.2 Mutual Funds

S. No.	Description	Number	Remarks
	NIL		

2.2.3 Deposits and other Financial Investments

S. No.	Description	Number/Weight/Amount	Remarks
1	Savings Bank Account, SBI	Rs. 28966/-	
2	Kisan Vikas Patra	Rs.. 2,50,000/-	Stridhan. Principal and Interest since 1981.

2.3 Investments of the Judge's Dependent No. 1

2.2.1 Shares

S. No.	Description	Number	Remarks
	NIL		

2.2.2 Mutual Funds

S. No.	Description	Number	Remarks
	NIL		

2.2.3 Deposits and other Financial Investments

S. No.	Description	Number	Remarks
1	Savings Bank Account and FDR at Maur Mandi	Rs. 1 lac (approx.)	- Ancestral

3. Other remarks

- As on 01.04.2012

Signature of the Judge:

Date:

16/11/2012